

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:323
ANSWERED ON:06.08.2013
DE ALLOCATION OF LICENCES
Ray Shri Saugata

Will the Minister of COAL be pleased to state:

- (a) whether the Government has recently issued show-cause notices to some coal mine allottees regarding de-allocation of their licences;
- (b) if so, the details of the companies to whom the notices had been issued; and
- (c) the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): The Inter-Ministerial Group (IMG) in its 18th meeting held on 01.05.2013 had recommended for issue of show cause notice(SCN) to allotment of 30 Coal Blocks for delay in development. The Government has accepted the recommendations of the IMG and accordingly SCNs have been issued. The details indicating names of the 30 Coal Blocks and block allocattee companies to whom SCNs have been issued is at Annexure.